

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

ELEVENTH REPORT

Shri Pramathanath Banerjee
(Contai): Sir, I beg to move:

"That this House agrees with the Eleventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th December, 1957."

Mr. Deputy-Speaker: I shall put this motion to the vote of the House.

Shri S. M. Banerjee (Kanpur): Sir, I want to make one submission.

Mr. Deputy-Speaker: At this stage, when I am putting the motion to vote?

Shri S. M. Banerjee: I got up earlier Sir, but could not catch your eye.

Mr. Deputy-Speaker: You have caught me by the ear now.

Shri S. M. Banerjee: Sir, my submission is that the time allotted for Shrimati Renu Chakravartty's resolution is too short. My submission is that the time should be extended at least by 30 minutes.

Mr. Deputy-Speaker: The time was allotted last time and it has been approved by the House.

Shri Bimal Ghose (Barrackpore): We shall now ask you, Sir, to consider that and extend the time.

Mr. Deputy-Speaker: That would be a different thing altogether, and that would be for the House again.

The question is:

"That this House agrees with the Eleventh Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 11th December, 1957."

The motion was adopted.

RESOLUTION RE: SECOND FIVE YEAR PLAN

Mr. Deputy-Speaker: The House will now resume further discussion on the resolution moved by Shrimati Renu Chakravartty on the 29th November, 1957, regarding the Second Five Year Plan. Out of one hour allowed for the discussion on the resolution one minute has already been taken up and 59 minutes are left for its further discussion today. Shrimati Renu Chakravartty may continue her speech.

Shri Bimal Ghose (Barrackpore): Is it in order, Sir, now to make my submission about the extension of the time for discussion?

Mr. Deputy-Speaker: Surely, but I may submit here that the Committee had taken into account the debate that we have had only the other day. This subject had been discussed and the Committee was of the opinion that this ought to have been put in there as an amendment or something of that sort, and that it ought not be allowed separate time for discussion here as a separate resolution so soon after we had that debate here in the House. It was, therefore, that we allowed only one hour and that was approved here.

Hon. Members would agree that when we have discussed that subject threadbare here only recently, it is no use repeating the same arguments. Of course, that subject is so vast that even if we now consume another two or three days it would not be finished. It is a continuing business. We can continue that debate sometime afterwards. But this resolution was purposely limited to one hour on that account.

15.34 hrs.

Shrimati Renu Chakravartty (Basirhat): Mr. Deputy-Speaker, Sir, I submit that this resolution of mine has attained importance in view of the disquieting disclosures that have taken place during the last debate on the Five Year Plan as well as the debate on the Finance Minister's tour abroad and his statements there.